

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.119/ BB/2018	For dismissal	Sec 9 of I&B code	M/s Ram charan Company Pvt Ltd	Crest Law Partners	M/s Bremels Rubber Industries Pvt Ltd	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

PRASWAL K.
AARADHYA

9632516869

Petitioner

Prajwal Aaradhy

RESPONDENT/s :

ORDER

Shri Prajwal K.Aaradhy, learned counsel for the Petitioner is present. Post the case under the caption "For Settlement" on 31.07.2018. The Petitioner Counsel submit that he has already received a cheque.


Member(T)

Prema Murray


Member (J)